

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP No.: 318(ND)/2017**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

**NAME OF THE COMPANY: M/s. Vithi Vacations Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Manish Raj, CP for ROC, Delhi

**ORDER**

None is present on behalf of the Petitioner nor was anyone present on the last date of hearing. Court Notice be issued to the Petitioner for 5.2.2018.

Sd = / -

**(S. K. Mohapatra)**  
**Member (T)**

Sd = / -

**(Ina Malhotra)**  
**Member (J)**